

SCHEDULE I**FORM A****PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF NAISARGIK AGRITECH (INDIA) LIMITED

1.	NAME OF CORPORATE PERSON	Naisargik Agritech (India) Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	19/10/1994
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, Gujarat
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	L01119GJ1994PLC023336
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	723, Gunj Bazar, Hathibhai's Vadi, Delhi Gate, Madhupura, Shahibaug Ahmedabad GJ 380004
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	30th September, 2020
7.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	Prashant Bharatkumar Patel IBBI REGISTRATION NO.: IBBI/IPA-002/IP-N00827/2019-2020/12627
8.	ADDRESS, EMAIL AND PHONE NO OF THE LIQUIDATOR, AS REGISTERED WITH BOARD	Address: 51, Hariom Villa, Near Iscon Flower Flats, Bopal Guma Road, Ahmedabad- 380058 Mail Id: prashant167@gmail.com Phone: 09824002847
9.	ADDRESS, EMAIL AND PHONE NO TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	Address : 409, West Face Opp: Turban Restaurant Nr Bagbhan Party Plot Cross Road Zydus Hospital Road, Thaltej, Ahmedabad-380059 Email : prashant167@gmail.com Phone: 9824002847
10.	LAST DATE FOR SUBMISSION OF CLAIMS	29 th October, 2020

Notice is hereby given that the NAISARGIK AGRITECH (INDIA) LIMITED has commenced voluntary liquidation on 30th September, 2020.

The stakeholders of NAISARGIK AGRITECH (INDIA) LIMITED are hereby called upon to submit a proof of their claims, on or before 29th October, 2020 to the liquidator at the address mentioned against item 9.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 05.10.2020
Place: Ahmedabad




PRASHANT BHARATKUMAR PATEL
LIQUIDATOR
IBBI REGISTRATION NO.: IBBI/IPA-002/IP-N00827/2019-2020/12627